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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 5/111A/NCLT/AHM/2016 (New)  
CP No. 16/111A/CLB/MB/2010 (Old)**

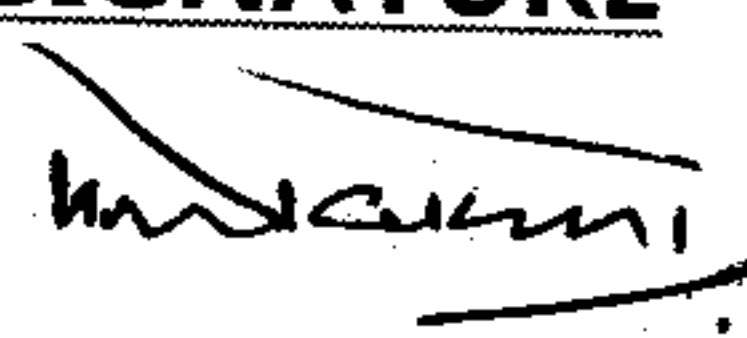
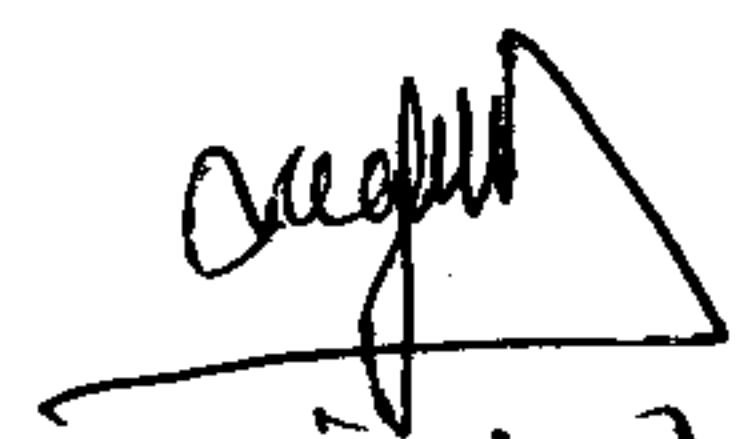
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017**

Name of the Company: Manish Rameshchandra Trivedi  
V/s.  
Gujarat Natural Resources Ltd. & Ors.

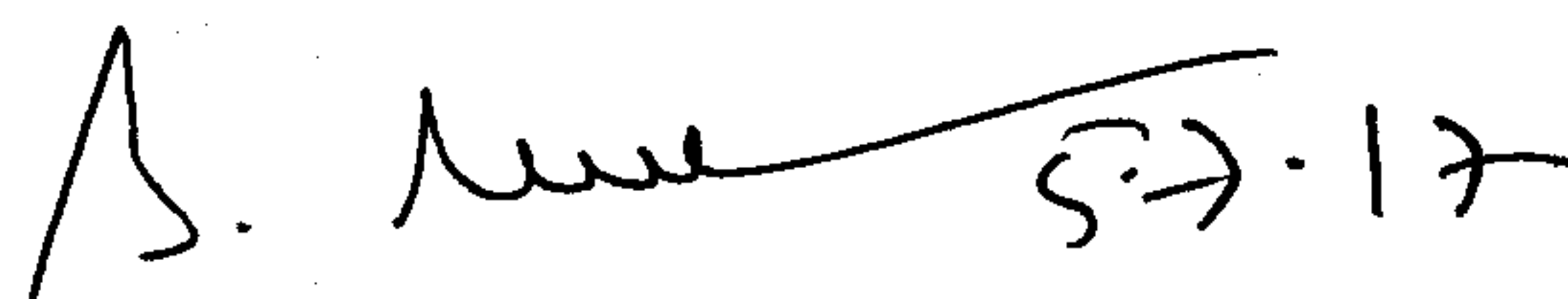
Section of the Companies Act: Section 111A of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KEYOOR BAKSHI	PCS	R-1	
2.	VIJAY M VAGHELA	Adv	Petitioner	

**ORDER**

Learned Advocate Mr. Vijay Vaghela present for Petitioner. Learned PCS Mr. Keyoor Bakshi present for Respondent no. 1. None present for other Respondents.

At request of petitioner counsel, list the matter on 07.08.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 5th day of July, 2017.